

(c) Selection of participants depends on the nature of programme, expertise, of the participant concerned, his grading, etc.

**Release of "Adi Shankaracharya"  
Film**

5290. SHRI T. BASHEER : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the National award winning film "Adi Shankaracharya" has not been released in North India even one year after it received censor certificate;

(b) if so, the specific reasons for the same;

(c) whether its marketability will be affected if shown very late;

(d) whether any attempt has been made to sub title it in Hindi; and

(e) if not, the reason thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir. The film "Adi Shankaracharya" has not been released commercially, but a number of non-commercial screenings have taken place.

(b) The Corporation has not received any concrete offer from the distributors for northern Indian apparently because the film is in Sanskrit.

(c) No, Sir.

(d) and (e). The National Film Development Corporation has already decided to dub the film in Hindi so that the film could be released in northern India.

**Transfer of Integrated Fisheries Project,  
Cochin**

5291. PROF. K.V. THOMAS : Will the Minister of AGRICULTURE

AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a proposal to transfer the Integrated Fisheries Project, Cochin to a fishery establishment under the Department of Fishery Survey of India, Bombay (FSI); and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) No, Sir.

(b) Does not arise.

**Video Piracy**

5292. SHRIMATI KISHORI SINHA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether NFDC Chairman has expressed serious concern at video piracy cutting into Indian film markets as reports in the 'Statesman' of April 12, 1985;

(b) if so, whether Government will further tighten the laws against such piracy;

(c) whether prints of Indian films are taken abroad and then video recorded clandestinely; and

(d) whether Government will seek help of Gulf countries where this piracy is high, to help curb this menace ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) No, Sir. However, according to the Statesman of April 12, 1985, the Managing Director of NFDC told the reporters that increasing video piracy had shrunk the export market for Indian films to a considerable extent and that efforts to curb this malpractice has so far had little effect.